Fourteenth Loksabha

Session : 7
Date : 22-03-2006
Participants : Dasmunsi Shri Priya Ranjan,Dasmunsi Shri Priya Ranjan,Advani Shri Lal Krishna,Mukherjee Shri Pranab,Yadav Prof. Ram Gopal,Salim Shri Mohammad,Yadav Shri Devendra Prasad,Advani Shri Lal Krishna

an>

Title : Regarding Question of likely adjournment of the House sine die.

श्री शैलेन्द्र कुमार (चायल) : अगर आडवाणी जी बोलेंगे तो हमारे लीडर भी बोलेंगे। …(व्यवधान)

MR. DEPUTY-SPEAKER: I will give you time to speak one-by-one.

… (*Interruptions*)

श्री लाल कृण आडवाणी (गांधीनगर) : उपाध्यक्ष महोदय, कई सालों में पहली बार ऐसा अवसर आया है कि जब हमारी स्टैन्डिंग कमेटीज़ बजट के बारे में चर्चा नहीं कर पाएंगी और आज सदन 10 मई तक के लिए स्थगित होगा, क्योंकि बीच में विधान सभाओं के चुनाव आ रहे हैं और उसके कारण सब लोगों ने सलाह मशविरा करके सहमति से तय किया कि इस बार स्टैन्डिंग कमेटीज़ के पास डिमांड्ज़ फॉर ग्रांट्स न जाएं, हम पहले ही फाइनैन्स बिल पास कर लें और फाइनैन्स बिल पास हो गया।

आज अचानक सुबह-सुबह अखबारों में जो खबरें छपीं और इधर-उधर से जो चर्चा सुनी, उसके कारण मन में आशंका पैदा हुई, क्योंकि साधारणतः हम अपेक्षा करते थे कि आज आप जब शाम को स्थगित करेंगे तो 10 मई तक के लिए स्थगित करेंगे, लेकिन यह भी चर्चा सुनी गई कि आज अनिश्चित काल के लिए स्थगित किया जाएगा, इस उद्देश्य से, कि सरकार दोनों हाउसेज़ को प्रोरोग करके एक ऑर्डिनैन्स इश्यू कर सके। यह संविधान जानने वाले सब लोग जानते हैं। …(व्यवधान)

SHRI MADHUSUDAN MISTRY (SABARKANTHA): Sir, this is an imaginary thing. … (*Interruptions*)

MR. DEPUTY-SPEAKER: Please sit down.

… (*Interruptions*)

उपाध्यक्ष महोदय : हाउस को चलने दें। आप बैठ जाएं।

…(व्यवधान)

MR. DEPUTY-SPEAKER: Nothing will go on record except the speech of Shri L.K. Advani.

*(Interruptions)** ...

SHRI L.K. ADVANI : Sir, I am not yielding… (*Interruptions*)

मैंने वैसे ही नहीं कहा है। यहां तक कि मैं बताऊं, कि मैंने जाकर पहले सैक्रेटरी जनरल से पूछा कि आज हाउस एडजर्न होगा तो क्या 10 मई तक एडजर्न होगा? उन्होंने कहा कि हाँ, 10 मई तक होगा। मैंने कहा कि यह जो चर्चा सुनी जा रही है कि हो सकता है कि अनिश्चित काल के लिए एडजर्न हो जाए, उन्होंने कहा कि देखिए, अगर ऐसी कोई बात होगी तो उसके बारे में आपसे सलाह की जाएगी। उन्होंने इंकार नहीं किया कि ऐसा नहीं है। इसीलिए मैंने उसी भााा में नाप-तोलकर बात कही। …(व्यवधान) मैं कहना चाहता हूं कि जो हमारा कानून बना हुआ है relating to Office of Profit, उस कानून के अधीन एक सांसद को डिसक्वालिफाइ किया गया है, इलैक्शन कमीशन की सलाह पर हटाया गया है। उस समय तक बड़ी खुशियां मनाई जा रही थीं कि बहुत अच्छा हुआ। आज अचानक जब लगा कि और भी लोग इसके दायरे में आ सकते हैं तो अचानक ऑर्डिनैन्स पास करने की जो कल्पना है …(व्यवधान)

SHRI MADHUSUDAN MISTRY : Sir, this is all imagination … (*Interruptions*)

---

* Not Recorded.

श्री लाल कृण आडवाणी : मैं इतना ही निवेदन करना चाहूंगा कि ऐसे मामलों में आर्डिनैन्स पास करने के लिए अचानक हाउस को प्रोरोग करने की कल्पना ही सर्वथा हमको स्वीकार नहीं है। हम इसका विरोध करते cé[h1]।

MR. DEPUTY-SPEAKER: The Leader of the House - Shri Pranab Mukherjee.

THE MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE): Mr. Deputy-Speaker, Sir, I would just like to make one point quite clear that since morning … (*Interruptions*) If anybody wants to speak, I have no problem. … (*Interruptions*)

MR. DEPUTY-SPEAKER: I will call you after he finishes.

… (*Interruptions*)

13.06 hrs.

(*At this stage, Shri Shailendra Kumar and some other hon. Members came and stood near the Table.*)

SHRI PRANAB MUKHERJEE: Prof. Ram Gopal Yadav, if you want to speak, you can speak. I have no problem. … (*Interruptions*)

13.06 hrs.

(At this stage, Shri Shailendra Kumar and some other hon. Members

went back to their seats.)

SHRI PRANAB MUKHERJEE: Let him speak. I have no problem. I will speak later on. …(*Interruptions*)

उपाध्यक्ष महोदय : प्रोफेसर राम गोपाल यादव जी पहले आप बोलिए।

प्रो. राम गोपाल यादव (सम्भल) : उपाध्यक्ष महोदय, जहां से श्री आडवाणी ने बात खत्म की है, मैं उससे आगे से शुरू करूंगा। एक संसद सदस्य की सदस्यता चली गई है, लेकिन बहुत सारे लोग इसके घेरे में हैं। जो कानून आएगा, उसे हम बाद में देखेंगे, लेकिन जिस तरह की अनुशंसा चुनाव आयोग कर रहा है और जिस तरह से वहां पर नियुक्ति हुई है, 15 मई, 1978 को शाह कमीशन की रिपोर्ट पर एक्शन टेकन रिपोर्ट इसी संसद में रखी गई थी, जिसमें सरकार ने उन सभी सिफारिशों को स्वीकार किया था, जिसमें शाह कमीशन की ....* के बारे में फाइंडिंग्स थी कि he was unfit to hold any public office

---

* Not Recorded.

which demands an attitude of fair play in consideration for others. The Jail Superintendent of Tihar Jail told the Commission that ....* had suggested the construction of some cells with asbestos roof to bake certain persons. A proposal to this effect was also processed but given up eventually due to certain technical reasons. Further, he had also suggested that certain troublesome leaders, detenus who were opposed to the emergency, should be kept with lunatics. इस तरह के व्यक्ति को, जिसके लिए यह कहा जाए, जिसके लिए संसद मान चुकी हो और संसद में सरकार यह कह चुकी हो कि वह किसी भी जिम्मेदार पद पर रहने के लायक नहीं है, वह व्यक्ति डेमोक्रेसी के संरक्षण के लिए जो सबसे बड़ी संस्था चुनाव आयोग है, उस आयोग का सदस्य कैसे नियुक्त किया गया? यह सोचने का सवाल है और इसीलिए तत्कालीन लेफ्टिनेंट गवर्नर ने कहा था कि -

'I had to take instructions from my Secretary. He was said to be the Lieutenant Governor. ऐसा व्यक्ति बुलडोज करके सारी संस्थाओं को नट कर देगा। इसलिए श्रीमती जय बच्चन के मामले में इतनी जल्दी रिट्रोस्पेक्टिव इफेक्ट से कभी ऐसा नहीं हुआ। यह अनप्रेसिडेंटिड है, इल्लीगल है, इम्मोरल है, लेकिन जब इस तरह के लोग वहां होंगे तो ऐसा ही होगा। इसलिए मैंने कहा कि अगर ऐसा होता है तो अनप्रेसिडेंटिड है। अगर ऐसा होता है तो सारे लोगों को विश्वास में ले कर ही कुछ किया जा सकता है। मनमाने तरीके से संस्था में जो स्टेब्लिश्ड परम्पराएं हैं, उनसे हट कर कोई निर्णय नहीं लीजिए।

MR. DEPUTY-SPEAKER: Nothing should be recorded except the speech of Prof. Ram Gopal Yadav.

*(Interruptions)** ...

प्रो. राम गोपाल यादव : लेकिन जो ....* का मामला है, उस मामले को रिकंसीडर किया जाए और ऐसे लोगों को रिकार्ड करने की जरूरत है। डेमोक्रेसी के मंदिर को सुरक्षित रखने के लिए बहुत अच्छे लोगों की आवश्यकता है।

मोहम्मद सलीम (कलकत्ता-उत्तर पूर्व) : Sir, I have a very limited point to make. प्रोफेसर राम गोपाल जी ने बहुत ही सही बात कही है। मैं समझता हूं कि हम लोकतंत्र के मंदिर में चुन कर आते हैं और चुनाव आयोग चुनावों को सुपरवाइज़ करता है। यह एक कांस्टीट्यूशनल ओथोरिटी है और इस कांस्टीट्यूशनल प्रतिठान को शक, संदेह और शुबह से ऊपर रखना चाहिए।

---

* Not Recorded.

MR. DEPUTY-SPEAKER: Before you say anything, please listen to me. Election Commission is a constitutional authority and conduct of a member of the Commission can be discussed only on a Motion in the House.

… (*Interruptions*)

13.10 hrs.

(*At this stage, Shri Shailendra Kumar and some other hon. Members came and stood near the Table.*)

MR. DEPUTY-SPEAKER: [reporter2]Secretary-General to read a Message.

… (*Interruptions*)

15.00 hrs.

The Lok Sabha re-assembled at Fifteen of the Clock.

(Mr. Deputy-Speaker *in the Chair*)

उपाध्यक्ष महोदय : दासमुंशी जी कुछ कहना चाहते हैं।

...(व्यवधान)

श्री देवेन्द्र प्रसाद यादव (झंझारपुर) : उपाध्यक्ष महोदय, हम लोग पूरी बात समाप्त नहीं कर सके थे ...(व्यवधान)

उपाध्यक्ष महोदय : रिकार्ड पर कुछ नहीं जा रहा है।

... (*Interruptions*)

MR. DEPUTY-SPEAKER: Please listen to Mr. Priya Ranjan Dasmunsi.

... (*Interruptions*)

MR. DEPUTY-SPEAKER: Whosoever speaks without my permission, that should not be recorded.

*(Interruptions)** ...

MR. DEPUTY-SPEAKER: When the Minister is on his legs, you should not disturb him. Please listen to him first. He is on his legs.

... (*Interruptions*)

श्री देवेन्द्र प्रसाद यादव : मैं एक रिक्वैस्ट कर रहा हूं। उपाध्यक्ष महोदय, अभी सदन जिस समय स्थगित हुआ था, जिस विाय को लेकर स्थगित हुआ था कि ये जो पीपुल्स रिप्रेजेण्टेटिव हैं, यह किसी एक दल का सवाल नहीं था, यह जनरल सवाल था। यह तो ठीक है कि...(व्यवधान)

MR. DEPUTY-SPEAKER: Nothing will go on record.

*(Interruptions)** ...

15.02 hrs.

(At this stage Shri Subhash Maharia and some other

hon. Members came and stood on the floor near the Table)

उपाध्यक्ष महोदय : यादव जी, आप बैठ जाइये, प्लीज़।

…(व्यवधान)

* Not Recorded.

श्री देवेन्द्र प्रसाद यादव : यह किसी दल का सवाल नहीं है, पीपुल्स रिप्रेजेण्टेटिव्स यहां बोल सकते हैं कि…(व्यवधान)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): Mr. Deputy-Speaker, Sir, we strongly disapprove the manner in which they are disturbing the House. They are afraid to face the debate on the Scorpene purchase matter. The entire Opposition does not want to face the debate on Scorpene and, that is why, they are doing it. They want to avoid the exposure and just for cover up, they want to prevent the debate on Scorpene purchase matter. That is why, they are doing it. I am sorry to say that if they have the guts, they should start the discussion. The Minister is ready. They are doing this just to avoid the Scorpene issue. … (*Interruptions*)

MR. DEPUTY-SPEAKER: The House stands adjourned to meet again at 4 p.m.

15.04 hrs.

The Lok Sabha then adjourned till Sixteen of the Clock[R3].

16.00 hrs.

The Lok Sabha re-assembled at Sixteen of the Clock.

(Mr. Deputy-Speaker *in the Chair*)

…(व्यवधान)

16.00 hrs.

(At this stage Shri Shailendra Kumar and some other

hon. Members came and stood on the floor near the Table)

…(व्यवधान)

उपाध्यक्ष महोदय : आडवाणी जी को दो मिनट बोलने दें।

…(व्यवधान)

उपाध्यक्ष महोदय : आपके लोगों की बात हमने सुनी है।

…(व्यवधान)

उपाध्यक्ष महोदय : अपोज़ीशन को मैंने व्यवधान करते तो देखा है लेकिन रूलिंग पार्टी वाले भी व्यवधान डाल रहे हैं।

…(व्यवधान)

16.01 hrs.

(At this stage Shri Shailendra Kumar and some other

hon. Members went back to their seats.)

उपाध्यक्ष महोदय : अपोज़ीशन वाले तो कई बार बाधा डालते हैं लेकिन रूलिंग पार्टी वाले थोड़ी शोर मचाते हैं। Please sit down.

… (*Interruptions*)

श्री मधुसूदन मिस्त्री (साबरकंठा) : ये लोग अपनी बात करते हैं, हल्ला करते हैं और निकल जाते हैं। Our Leader of the House was not allowed to speak at that time. He should have been given a chance to speak. … (*Interruptions*)

उपाध्यक्ष महोदय : दासमुंशी जी, पहले आडवाणी जी को सुन लेते हैं।

…(व्यवधान)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): Mr. Deputy-Speaker, Sir, the hon. Leader of the Opposition has every right to intervene any moment he likes. I am thankful to his leadership also in this matter. My only submission is the Parliamentary standard and decorum. If the hon. Leader of Opposition speaks something, please accommodate the Government to respond to it.

SHRI L.K. ADVANI (GANDHINAGAR): I believe that you want to adjourn the House. I would suggest that let it be adjourned for the tenth of May rather than the people be kept in suspension as to whether the Government is really thinking of adjourning *sine die* today. I have with me the bulletin of the Lok Sabha Secretariat which says that the sittings in second part of the Budget Session will be held from Wednesday the 10^{th} of May to Tuesday, the 23^{rd} of May, 2006. If there is any change in this schedule, then that change should be with the consent of all the political parties.

If the Government arbitrarily does it, I would like to tell the Government as well as the House that we would be forced to go to the President and meet with him not to agree to this kind of prorogation in between, and not to agree to any Ordinance being issued on this particular issue. I caution the Government not to do this without the consent of all the Parties, as the earlier schedule was also rescheduled with the consent of all the Parties. Thank you, Sir.… (*Interruptions*)

MR. DEPUTY-SPEAKER: Mr. Radhakrishnan*ji*, please cooperate.

… (*Interruptions*)

SHRI KINJARAPU YERRANNAIDU (SRIKAKULAM): Sir, please hear us also on this issue. … (*Interruptions*)

MR. DEPUTY-SPEAKER: Please take your seat.

… (*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI: Mr. Deputy-Speaker, Sir, the hon. Leader of the Opposition since morning made two interventions on certain anticipation based on newspaper reports. I would like to make it abundantly clear with all humiliation to Advani*ji*, I am also in this House since 1971. I know what is the Government's discretion, what the Government's decision and how the Government really functions, be it this Party or that Party. Ultimately it is for the Chair to decide when the House will be concluded. … (*Interruptions*) You just allow me to conclude. Sir, I know since morning the heat is generated on some reported news item. This Government, I can tell you, is not afraid of meeting any challenge. Transparently, we have to dispose every issue whatever it may be. We will not undermine the authority of the Parliament and the consensus of the leaders. At no point of time, we did it. If any situation arises today, tomorrow, day after, or in the next Session, we shall certainly consult the leaders. But, unnecessarily it appears to me just to avoid the debate on Scorpene defence purchase, the whole thing is being demonstrated since morning to evening. This is most unfortunate.… (*Interruptions*)[r4]

MR. DEPUTY-SPEAKER: Now we will take up the next item.

… (*Interruptions*)

श्री देवेन्द्र प्रसाद यादव : महोदय, मुझे भी बोलने का मौका दीजिए।…(व्यवधान) मैं आपकी बात नहीं कर रहा हूं। मैं सिर्फ जनरल बात कहना चाहता हूं।…(व्यवधान)

उपाध्यक्ष महोदय : श्री देवेन्द्र प्रसाद यादव, आप बोलिए।

…(व्यवधान)

16.05 hrs.

(At this stage Shri Srichand Kriplani and some other

hon. Members came and stood on the floor near the Table.)

MR. DEPUTY-SPEAKER: The House stands adjourned to meet again at 4.30 p.m.

16.06 hrs.

The Lok Sabha then adjourned till thirty minutes

past Sixteen of the Clock.

16.31 hrs.

The Lok Sabha re-assembled at thirty-one minutes past Sixteen of the Clock.

(Mr. Deputy-Speaker *in the Chair*)

… (*Interruptions*)

MR. DEPUTY-SPEAKER: Hon. Members, I have received a request from the Government. Before the announcement, I would request the hon. Leaders of parties to come to the Chamber of the Speaker. I adjourn the House only for ten minutes.

16.32 hrs.

The Lok Sabha then adjourned till forty-two minutes past Sixteen of the Clock[R5].

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

… (*Interruptions*)

SHRI SURESH PACHOURI: I beg to move :

"That the Bill be passed."